



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3499/2015

This the 17th day of December, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Prashant Kumar
Age – 25 years
(Roll N. 60000088), Group – B (JE) (Appointment)
S/o Shri Ravi Shankar
R/o House No. 705/B-7, Ward No. 6
Mehrauli, New Delhi – 110030.

...Applicant
(None)

Versus

1. G.N.C.T. of Delhi
Through its Chief Secretary
Delhi Secretariat, Players Building
IP Estate, Near ITO, New Delhi – 110002.
2. Delhi Subordinate Services Selection Board
Through Secretary
FC -18, Institutional Area, Karkardooma, Delhi – 110092.
3. Delhi Jal Board
Through its CEO
Varunalaya, Phase-II, Jhandewalan, Karol Bagh, New Delhi.
4. Sidhartha Manda
Roll No. 60000048

...Respondents

(By Advocates: Ms. Monalisa Harsh for Mr. Swetank Shantanu and Mr. Anil Aggarwal for R-4)

ORDER (ORAL)

Mr. S.N. Terdal :

None for the applicant. Applicant was not present on 09.05.2019 and 14.10.2019 also. It seems that applicant has lost interest in pursuing his case. Hence, the OA is dismissed for non-prosecution.

**(A.K. Bishnoi)
Member (A)**

/anjali/

**(S.N. Terdal)
Member (J)**